flourish, the students can not get education, there will be a decline in the rate of literacy, education will be inaccessible, the reservoirs of knowledge will be emptied and there will be a decline in art and culture. Therefore, I urge upon the Government that in order to check the increase in the prices of paper, salvage the book trade from these crisis, the excise duty should be lessened so that the prices of paper register a fall.

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, picking up the same thread, I would like to submit that be it the news-print or any other industry, be it the question of book-publishing or raising the level of literacy in the country, making note-books available to the students or the publication of text-books in the state, the whole publication industry is in a crisis. There has been a 45 per cent increase in the prices of paper during the last four months. It is an unprecedented crisis and the whole country is facing it. The publisher, the book-binder, the writer are all facing this problem. The crisis of newsprint is extremely grave and newsprint organisations have repeatedly submitted memoranda but no action is forthcoming. I urge upon the Government to increase the production of both newsprint and ordinary paper and give relief to the affected parties. Alongwith this, the distribution of paper should be decontrolled and arrangements made for independent import of paper so that its prices can be reduced.

DR. P.R. GANGWAR: Mr. Deputy Speaker, Sir, there is a boom in the incidents of decoity, theft, rape and terrorism in Uttar Pradesh since the Mulayam Singh Government assumed the power in the state. He has no control over administration. In this connection, I would like to say that on 28th of the last month one Inspector and two constables of Police station Dheoria, village Barkhedakata in my constituency Pilibhit raped two Dalit women—Ramkumari aged 22 and Munni Devi, 20. They tore off their clothes and broke their household goods and utensils. After this incident, when the victims complained to me, I sent them to the S.P., Pilibhit and also made a phone call to him. But no action has been taken so far. Now, the S.P of the same police Station has been appointed as an inquiry officer. I wonder how can the S.P of the same police station in the jurisdiction of which this incident took place conduct a fair inquiry and submit an impartial report? No punishment has been awarded to the culprits so far. *(Interruptions)*I would like to urge upon you to punish the guilty policemen after conducting an inquiry there and give relief to the victims...*(Interruptions)*

SHRI BHAGWAN SHANKAR RAWAT (Agra): Mr. Deputy Speaker, Sir, while supporting what Dr. P.R. Gangwar said I would like to say that the Police have inflicted heavy atrocities on Dalits in Agra. 21 people were injured in police crackdown. Besides, the same number of people were injured and one killed when they were beaten by I.S.I. supported elements. The police is oppressing and harassing the Dalits in Agra.

[Translation]

The Government is denying the cases of assault

perpetrated by the I.S.I. agents and it is hatching conspiracy to divide the details and cause conflict among themselves.

Sir, my submission is that the atrocities perpetrated against dalits by the Mulayam Singh Government should be checked. The police also is giving protection to the ISI supporters. I, therefore, would like to submit to the Government to protect the downtrodden and other people from persecution of the Mulayam Singh Government.

SHRI SATYA DEO SINGH (Balrampur): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Government towards Uttar Pradesh and particularly towards a district in Eastern Uttar Pradesh. The farmers, the poor landless workers of Eastern U.P. and Gonda district from which I hail have been suffering from the pangs of fire. No assistance is given by the State Government there. A large number of villages in my Constituency Balrampur were burnt in January last. The poor farmers had to take shelter under the trees during winter. There is a rule, under which the Government has to provide an amount of Rs. 750 as provisional assitance immediately to each victim. This amount of assistance is not being paid for the last 3 years and now the calandar year of 1995 is going on but no assistance has been provided so far by the Government of Uttar Pradesh. The farmers are living under trees.

Sir, my submission is that it is possible that farmers may save something from floods but nothing can be saved from fire. Dr. Manmohan Singh is here. The General Insurance Scheme was being discussed just now. The Government has introduced the Cottage insurance and the barn insurance schemes to provide assistance to those farmers whose cottages and barns have burnt in fire, but such assistance is not being provided at all. I demand that the Ministry of Finance should pay attention to it. Secondly, through you, I would like to demand the Government of Uttar Pradesh to provide provisional assistance to those farmers and they should not be meted out inhuman treatment. Provisional assitance should be given to the farmers of the Gonda district, particularly Balrampur area. *(Interruptions)*

[English]

SHRI SRIBALLAV PANIGARHI (Deogarh): Mr. Deputy Speaker, Sir, in Orissa which accounts for one third of the total coal reserve of the country, of late, a subsidiary coal company, the Mahanadi Coalfields Ltd., was established which is now three years old. But it is expanding very rapidly. The situation is such that there will be another company in course of time after about five years. But although one Company has already been working there now and has been established, there is only one Director (Technical) besides the CMD in that company. The posts of Director (Personnel) and Director (Finance) are yet to be sanctioned and work is being affected because of these posts lying vacant. Smooth functioning and the plant expansion are not possible unless these Directors posts are filled up.

Talcher is a vast coalfield which again account for two-